

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**Transfer Original Petition (AT) (MRTP) No.06 of 2017**  
**(Old RTPE No.323 of 1996)**

**In the matter of:**

**Smt. Shobha Rani Jain**

**...Complainant**

**Vs.**

**Delhi Development Authority**

**...Respondent**

**Appearance:**      None for the Complainant.

Ms. Veera Mehra, Advocate for the Respondent.

**24.01.2019**

Today, the case is listed for evidence in compliance of Hon'ble Bench order dated 14.12.2018.

The case was called out, however, none appeared on behalf of the Complainant. Ms. Veera Mehra, learned Counsel appeared on behalf of the Respondent.

List the case on 06.02.2019 for evidence. The Office may again inform the Complainant about the next date of hearing.

**[Peeush Pandey]**  
**Registrar**